

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 08 OF 2016

Dated: 21st August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Delhi Transco Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Anand K. Ganesan
Ms. Parichita Chowdhury

Counsel for the Respondent(s) :

Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1

Mr. Rahul Kinra
Mr. Ashutosh K. Srivastava for R-2 to R-4

ORDER

List the matter for hearing on **29.08.2018**, (On top of the Board), as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

vt/kt

(Justice N. K. Patil)
Judicial Member